

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

2

C.P No. 1230/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017

NAME OF THE PARTIES: Numero Uno International Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
2	Mr. Mukul Taly	Advocate	<i>Mr. Mukul Taly</i>

ORDER
CP No.1230/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 11.8.2017

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)